

[Print](#)**Defective Case Register from 2026-02-27 to 2026-02-27**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/8186/2026	SUBASH CHANDRA SAHOO	2026-02-27	Date of annex.2 not tally with index and page nos. 22 and 24 are not neat and legible.
2	D-CRLMC/6250/2026	AMIT KUMAR SAHU	2026-02-27	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraph no. not correctly furnished in the petition.2. Page nos.40 42 44 and 45 not neat and legible
3	D-CRLMC/6215/2026	SANTOSH KUMAR NANDA	2026-02-27	1. No. of G.R.Case under Annexure-3 does not tally with Synopsis and Para-1 of the petition.
4	D-CONTC/8658/2026	BRAJA MOHAN SARANGI	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-CONTC/7811/2026	ADV.	2026-02-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
6	D-RVWPET/8745/2026	ADV.	2026-02-27	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Period of Delay 26 days delay
7	D-LAA/8612/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
8	D-WP(C)/7710/2026	JAGAJIBAN PRADHAN	2026-02-27	Annex no.1 not properly page numbered.2.Page no.75 not filed.
9	D-LAA/8613/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
10	D-ABLAPL/5517/2026	BHABANI SHANKAR RAYAGURU	2026-02-27	1. Date of FIR mentioned in Index not correct
11	D-BLAPL/6221/2026	JANAKI KANTA MAHAPATRA	2026-02-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Name of PS not mentioned in CT and Prayer. 2. Name of Village of Pet. No.2 in CT not tally with Rejection order.
12	D-BLAPL/6226/2026	DEBASNAN DAS	2026-02-27	1. In reference certificate ABLAPL No. not mentioned and date of disposal of BLAPL wrongly furnished
13	D-BLAPL/6227/2026	BISWABHUSAN DAS	2026-02-27	1. Annexures not page marked in Index. Resubmit for SR after page marking in Index.
14	D-CONTC/8717/2026	SAROJ KUMAR ROUTRAY	2026-02-27	i) Date of order passed in wp(c) no.36196/2025 not correctly furnished in date chart.ii) Reference certificate not furnished.iii) Annexure -2 and 3 not attested.iv) postal

				receipt not filed. v) For further S R after removal of defect.
15	D-ABLAPL/6319/2026	HEMANTA KUMAR MOHANTA	2026-02-27	i)Date of application before the trial court in para -9 not correct.ii) Page no. 11 not neat.
16	D-WP(C)/7762/2026	SAROJA KANTA SAMAL	2026-02-27	Annex- numbers not properly arranged body of the petition
17	D-CONTC/7139/2026	ADV.	2026-02-27	17-REFERENCE CERTIFICATE NOT FURNISHED.
18	D-MATA/8508/2026	ABHILASH MISHRA	2026-02-27	Period of Delay 23 days
19	D-WP(C)/8671/2026	SOUMYA MISHRA	2026-02-27	Page nos 262 to 266 not neat.
20	D-MACA/8351/2026	PRASANTA KUMAR MAHALI	2026-02-27	Provision of Law furnished insufficient
21	D-CRLA/6352/2026	PRAGNAYA NANDA PATTNAIK	2026-02-27	Put up for S.R. after redacting the names of friends of victim at para-3 of appeal memo
22	D-CRLMC/6316/2026	SHIBANI SHANKAR PRADHAN	2026-02-27	1. L.T.I of Petitioner no.2 in V>Nama not attested.
23	D-WP(C)/8206/2026	BIBHUTI BHUSAN PATTNAYAK	2026-02-27	1. Date of notification under Annexure-14 does not tally with para-12 of the petition.
24	D-BLAPL/6321/2026	SUSANTA KUMAR TRIPATHY	2026-02-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
25	D-CRLMA/6262/2026	MANGU NANDY	2026-02-27	i) Criminal Revision mention Being aggrieved, affidavit, good grounds be corrected as CRLMA.
26	D-BLAPL/6383/2026	SUJIT KUMAR DAS	2026-02-27	.Petition not correctly addressed to Honorable Court
27	D-ABLAPL/6407/2026	CHEERA RANJAN SATAPATHY	2026-02-27	1. Synopsis and Date Chart not page marked. 2. Name of Pet. in CT not tally with signature.
28	D-BLAPL/6312/2026	RAJIB LOCHAN PATTNAIK	2026-02-27	Page No. 15 not legible.
29	D-MACA/8528/2026	ADAM ALI KHAN	2026-02-27	Period of Delay 68 days
30	D-WP(C)/7628/2026	RAJENDRA KUMAR SAHU	2026-02-27	Detail address of Op. no.1 not furnished in cause title
31	D-WP(C)/7984/2026	GOPAL KRUSHNA MOHANTY	2026-02-27	1-COURT FEE IS DEFICIENT. Rs.6/- to be paid
32	D-BLAPL/6267/2026	AJIT KUMAR PANDA	2026-02-27	1.Provision of Law incorrectly furnished. 2. Affidavit not signed by the Deponent.
33	D-WP(C)/7977/2026	AMBIKA PRASAD RAY	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
34	D-WP(C)/8200/2026	SUKANTA KUMAR MISHRA	2026-02-27	1. Page no.18 not neat and legible.

35	D-BLAPL/6318/2026	RAKESH BEHERA	2026-02-27	Paragraphs incorrectly mentioned in declaration of affidavit.
36	D-WP(C)/7969/2026	DEVI PRASAD DASH	2026-02-27	Page nos. 40 AND 41 not neat and legible
37	D-CMP/8940/2026	BAMADEV BARAL	2026-02-27	Status of parties not mentioned
38	D-CONTC/8461/2026	ADV.	2026-02-27	1.Cause title of FAO no.638/2011 not filed. 2. i) Reference certificate not furnished.ii) Nomenclature of the case not correctly furnished in cause title.iii) For further S.R. after removal of defect.
39	D-CMP/7441/2026	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL)	2026-02-27	Date not correct in annexure-1 in averments.Status of parties not furnished
40	D-BLAPL/5993/2026	RAMA CHANDRA MOHANTY	2026-02-27	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. Name of the Honble Court not mentioned in the cause title.Name of the Adv not mentioned capital letter in the v.nama
41	D-CONTC/8458/2026	ADV.	2026-02-27	i)Reference certificate not furnished.ii) Postal receipt not filed.iii) Name of the contemnors nos.2 and 3 not furnished in cause title.iv) For further S.R. after removal of defects.
42	D-CRLMP/6118/2026	DIPAK RANJAN MISHRA	2026-02-27	IN REFERENCE CERTIFICATE(PAGE NO.2) NOMENCLATURE BE CRLMP OTHER THAN WRIT APPLICATION
43	D-BLAPL/6197/2026	DR.NIRANJAN SWAIN	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
44	D-CONTC/8743/2026	ADV.	2026-02-27	W.P.(C) No. 24295 of 2025 not correctly furnished in Index (Anx-1) and prayer portion of the petition.
45	D-CRLMA/6292/2026	SAMARENDRA BAHADUR	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Original Affidavit and v. nama kept in sealed cover. ii) Formal affidavit and v. nama are to be filed. Put up for SR after removal of defect.
46	D-CONTC/8737/2026	ADV.	2026-02-27	1. Copy of impugned order not filed. 2. W.P.C No. 3245 of 2023 not correctly mentioned in reference certificate.
47	D-CRLMA/6381/2026	RAJESH RANJAN SAHOO	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
48	D-CRLREV/6348/2026	JYOTIRMAYA SAHOO	2026-02-27	1. CRLMC mentioned instead of CRLREV in page-2.

49	D-CRLMC/6333/2026	NIHAR RANJAN OJHA	2026-02-27	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Date of impugned order dated 07.02.2026 under Annexure-4 does not tally with prayer of the petition.2.Paragraph no. not correctly furnished in declaration of the I.A.
50	D-WP(C)/8622/2026	JANAKI KANTA MAHAPATRA	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Paragraph not correctly correctly mentioned in the affidavit.Page 32 not neat.
51	D-FAO/8551/2026	SOUBHAGYA CHANDRA DEV DASH	2026-02-27	Code not correct
52	D-RSA/407/2026	BHAWANI SANKAR PANIGRAHI	2026-02-27	1.D.C.Fee of Rs.8.50 to be Paid. Put up for further S.R after filing the D. C.Fee for computing the period of limitation
53	D-WP(C)/7732/2026	PRASANTA KUMAR MISHRA	2026-02-27	Hologram of Rs.50/- not affixed on V.nama
54	D-ABLAPL/6372/2026	LAMBODOR ACHARI	2026-02-27	1. Year of the G.R. not furnished in synopsis
55	D-WP(C)/8193/2026	SUKANTA KUMAR MISHRA	2026-02-27	page nos. 24 30 32 and 36 partly legible.
56	D-CRLMC/6100/2026	BHABANI SANKAR MISHRA	2026-02-27	1. Page no.53 repeated twice.
57	D-WP(C)/8621/2026	JANAKI KANTA MAHAPATRA	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 42 to 44 not neat.
58	D-WP(C)/8106/2026	M. BALAKRISHNA RAO	2026-02-27	Date Chart and synopsis not mentioned in the Index.
59	D-WA/8019/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-02-27	further SR after filling of c copy
60	D-ABLAPL/6183/2026	DEEPALI MAHAPATRA	2026-02-27	i)Page no 12 not legible
61	D-WP(C)/8102/2026	AJIT KUMAR PANDA	2026-02-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-WA/8208/2026	SIDHARTH SHANKAR PADHY	2026-02-27	not maintainable as per Order XLVII rule7cpc
63	D-CONTC/47213/2025	BIJAY JENA	2026-02-27	PAGE NO.10 REPEATED 2.CONTEMNOR OPP.PARTY BE TAHASILDAR INSTEAD OF ADDL. TAHASILDAR
64	D-ABLAPL/6175/2026	SAILAZA NANDAN DAS	2026-02-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. Page marking of ABLAPL petition in Index not correct. Page marking of Annexures be corrected accordingly in document as well as in Index. 2. Neat copy of Ann.1 be filed. 3. Neat and legible copy of Ann.2 and 3 be filed. Resubmit for SR after removal of defects.
65	D-WP(C)/8190/2026	SUKANTA KUMAR MISHRA	2026-02-27	page nos. 30 to 33 and 36 not neat and legible.
66	D-CRLMC/6089/2026	RUCHI RAJGARHIA	2026-02-27	1. Certified copy of annex-1 not filed
67	D-CRLMP/6086/2026	SURYAKANTA DASMOHAPATRA	2026-02-27	IN V.NAMA TWO COUNSELS NOT SIGNED and ANOTHER ONE COUNSEL SIGNED BUT NAME NOT WRITTEN. PUT UP FOR SR AFTER REMOVAL OF DEFECT
68	D-CONTC/7667/2026	DEBASISH SAMAL	2026-02-27	1. Name of the Opp. parties not furnished in cause title, Index, Synopsis, Date chart, Affidavit and V.nama.
69	D-ABLAPL/6198/2026	SAILAZA NANDAN DAS	2026-02-27	Page No.11 repeated twice. Page No.29 and 30 Not legible.
70	D-CONTC/7692/2026	ADV.	2026-02-27	1. WP(C) case number not correctly furnished in Date chart.
71	D-CRP/7740/2026	RAMESH CHANDRA MISHRA	2026-02-27	1.D.C.Fee of Rs.33/ to be Paid 2.Petitioners No-2 to 6 8 to 10 and O.Ps No-1 to 5 9 to 12 added as Parties vice deceased DHr No-2 DHr No-4 and D-1 D-5 respectively but not yet substituted in the Trial Court 3.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
72	D-MSA/7687/2026	SWAYAMJIT ROUT	2026-02-27	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing C.Copy for computing the period of limitation.
73	D-BLAPL/6119/2026	SUMAN MODI	2026-02-27	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Page nos 44 not legible. ii) Page nos 30 32 33 35 37 38 47 48 57 64 not properly scanned
74	D-ABLAPL/6258/2026	DEEPAK KU SAHOO	2026-02-27	Paragraph No.6 repeated twice in the petition.
75	D-LAA/8539/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-27	1.Period of Delay 52 days.I.A for condonation of delay not filed. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. 3.Appellant No-2 Not executed in V.nama 4.Index Not properly Page Marked
76	D-MSA/7944/2026	TANMAY MISHRA	2026-02-27	Valuation AND C.Fee Payable Not Furnished.
77	D-ABLAPL/6453/2026	JUGALA KISHORE PANDA	2026-02-27	1. Annexure-2 not attested
78	D-CRLA/6037/2026	REBATI LATA PANDA	2026-02-27	Relative of the victim shall not be reflected in the petition.
79	D-ABLAPL/6306/2026	DURGA PRASAD DHAL	2026-02-27	1. Annexure- 3 not neat and legible

80	D-ABLAPL/6357/2026	AMULYA RATNA PANDA	2026-02-27	1. Reference certificate not correct as per FIR details.
81	D-WA/48763/2025	UMESH CHANDRA BEHURA,A.G.A	2026-02-27	further SR after disposal of IA reg limitation
82	D-MSA/8326/2026	TANMAY MISHRA	2026-02-27	Valuation and C.Fee Payable Not Furnished.
83	D-RPFAM/8650/2026	SATYANARAYAN MOHAPATRA	2026-02-27	good ground not furnished
84	D-CRLA/6041/2026	AJAYA KUMAR PRADHAN	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Synopsis and date chart not furnished in the index and status of the appellant not furnished
85	D-WA/7817/2026	DILLIP KUMAR MOHAPATRA	2026-02-27	being aggrieved not furnished
86	D-ABLAPL/6327/2026	SURYAKANTA DWIBEDI	2026-02-27	i) Page mark not done after page 5.ii) Annexure -1 not marked in page no. 9
87	D-MSA/8323/2026	TANMAY MISHRA	2026-02-27	1.Valuation and C.Fee Payable Not Furnished.2.Page No-65 Not available.
88	D-ABLAPL/6362/2026	SURYA NARAYAN MISHRA	2026-02-27	1. D.C.fee Rs.2/- to be paid on v.nama.
89	D-WA/7819/2026	DEBASHIS TRIPATHY,A.G.A	2026-02-27	1.Code not indicated at annex-4
90	D-CRLA/6239/2026	JITENDRA SAMANTARAY	2026-02-27	Code Not clearly indicated 2. Trial court case No. and P.S.Case No. wrongly furnished in synopsis
91	D-ABLAPL/6437/2026	AMITAV TRIPATHY	2026-02-27	1. In Synopsis, P.s case no G. R case no wrongly furnished.
92	D-ABLAPL/6369/2026	SUSHANTA KUMAR SAMANTARAY	2026-02-27	1. Address to the Honorable Court not furnished.
93	D-CRLA/6274/2026	MAHES DAS	2026-02-27	C.T.No. wrongly furnished in date chart
94	D-CMP/8675/2026	PRASANTA KUMAR SATAPATHY	2026-02-27	Page no. 15 16 17 18 19 and 20 partly neat
95	D-ABLAPL/5974/2026	MANGU NANDY	2026-02-27	1. page no 22 not legible
96	D-CRLREV/34041/2025	BIPLAB P.B. BAHALI	2026-02-27	Annex-1 page 19 not legible.
97	D-CMP/7403/2026	SMITA RANJAN PATNAIK	2026-02-27	14-NOT PROPERLY INDEXED. Annexure-6 and7 not page marked in index.Status of parties not mentioned.Age of parties not correctly mentioned.
98	D-CONTC/7208/2026	ADV.	2026-02-27	PAGE NO. 10 NOT NEAT and LEGIBLE
99	D-CRLREV/6123/2026	GOURI KUMAR RATH	2026-02-27	1. RTI report not tally in Annex-2 para-3 as per index.
100	D-ABLAPL/6350/2026	UMA CHARAN MISHRA	2026-02-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

101	D-WP(C)/8796/2026	SUBHADUTTA ROUTRAY	2026-02-27	Rs.15.00 Rs.10.00 and Rs.2.00 not paid in V>Nama
102	D-CMP/8159/2026	SATRUGHNA DASH (A)	2026-02-27	Date 26.9.2017 to 7.11.2025 not correctly mentioned in index and averments
103	D-BLAPL/6133/2026	BIBEKANANDA MAHAPATRA	2026-02-27	i) Date of custody not correct in para 6 of the petition.ii) Annexure-1 not marked in page -5.
104	D- ABLAPL/6353/2026	JYOTIRMAYA SAHOO	2026-02-27	1. Page 10 not properly uploaded
105	D-WP(C)/8744/2026	DIPTI RANJAN MOHAPATRA	2026-02-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
106	D- RVWPET/8809/2026	SOUBHAGYA SWAIN	2026-02-27	i) Date of order wrongly mention in Index, Synopsis, Date chart and entire petition. ii) Para no. not correctly furnished in petition
107	D-BLAPL/6363/2026	SAROJ KUMAR DASH	2026-02-27	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit
108	D- CRLMC/5943/2026	RAMESH CHANDRA BEHERA	2026-02-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  1. Put up for SR after redacting the name of victim / Informant Husband mentioned in Sl. nos. 1 3 of the date chart and para no.2 of the petition
109	D-WP(C)/8747/2026	DIPTI RANJAN MOHAPATRA	2026-02-27	20-VERNACULAR CERTIFICATE NOT FURNISHED.
110	D-BLAPL/6308/2026	DEVASHIS PANDA	2026-02-27	1. Reference certificate not properly furnished. 2. Annexure reflected incorrect as per Index at page-14 .
111	D- RVWPET/8712/2026	SUNIL MISHRA,S.C	2026-02-27	i) Dist. not mention in petitioner no. 1. ii) Provisional of law not furnished in I.A. iii) Legible copy of annexure-2 to be filed
112	D-WP(C)/8281/2026	ACHYUTANANDA PATTANAİK	2026-02-27	1. In Index Sl no of documents not properly furnished.
113	D-WP(C)/7357/2026	DWARIKA PRASAD MOHANTY	2026-02-27	14-NOT PROPERLY INDEXED.  Date not correctly mentioned in anexure-4 in index and averments.
114	D-CONTC/8662/2026	BRAJA MOHAN SARANGI	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Name of the contemnor in Index,synopsis and date chart
115	D-WP(C)/8301/2026	NAMITA PATTANAİK	2026-02-27	1. Page marking of Writ Petition in Index not correct. It should be page 1 to 26. Page marking of Annexures be modified and Index be rectified accordingly. 2. Relation of Pet. No. 1 and 2 not properly mentioned in CT. 3. No authorization on behalf of Pet. No.2 in Affidavit and IA Affidavit. 4. Ann.1 page 45 not marked and page 46 marked twice. 5. Ann.7 page 62 to 64 not legible.
116	D-CRLMP/6214/2026	ASISH KUMAR RAY	2026-02-27	25-NAMES IN CAPITAL LETTERS/ENROLMENT

				NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Between page nos. 4 and 5 one page not paginated.
117	D-WP(C)/8167/2026	SAROJA KANTA SAMAL	2026-02-27	Annexure -10 not neat
118	D-WP(C)/7973/2026	RAKESH KUMAR DAS	2026-02-27	Index not page marked
119	D-WP(C)/8756/2026	BIBHU PRASAD DAS	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
120	D-WP(C)/8307/2026	HARA PRASAD RATH	2026-02-27	1. Annex-5 not page mark in index and Annexures.
121	D-WP(C)/7961/2026	SHASHI BHUSAN JENA	2026-02-27	Annexure-3 not neat
122	D-WP(C)/8036/2026	NARESH CHANDRA JENA	2026-02-27	1. Page marking not done correctly. After page 39 one page left blank. 2. Annexure-6 not neat and legible 3. Signature of Petitioner no 5 at V. nama not tally with that of name furnished in cause title of the writ petition 4. Complete I.A not filled
123	D-WP(C)/8647/2026	KHIROD CHANDRA MAJHI	2026-02-27	Copy not served on S.C(T)
124	D-CRLMC/6391/2026	SRINIVAS MOHANTY	2026-02-27	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Age of the petitioner no.1 not furnished in the cause title. 2. Year of F.I.R. under Annexure-1 not furnished in the prayer of the petition
125	D-WP(C)/7945/2026	SANTOSH KUMAR NANDA	2026-02-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
126	D-WP(C)/8068/2026	SATYANARAYAN MISHRA	2026-02-27	1. Address of the petitioner in cause title of the Writ petition wrongly furnished. 2. Paragraph 10 of the W.P filled twice 3. Page no 13 not marked at concerned page 4. In paragraph 5 mentioned copy of ROT instead of ROR
127	D-WP(C)/8648/2026	KHIROD CHANDRA MAJHI	2026-02-27	Copy not served on S.C(T).
128	D-WP(C)/8078/2026	MANOJ KUMAR MOHANTY	2026-02-27	1. In declaration under affidavit in I.A no of paragraphs wrongly furnished.

129	D-WP(C)/7985/2026	SANJAY KUMAR PANDA	2026-02-27	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
130	D-WP(C)/8178/2026	AKSHAYA KUMAR JENA	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
131	D-CRLMA/6416/2026	SIDHARTHA SANKAR RAY (2)	2026-02-27	T.R. case and Addl. sessions judge wrongly mention in prayer.
132	D-CRP/8199/2026	AMAR KUMAR MOHANTY	2026-02-27	1.Date of order mentioned in the Page-1 of the Petition be corrected.2. Put up for further s.R after disposal of the said I.A for computing the period of limitation
133	D-WP(C)/8064/2026	RAJAKISHROE SAHOO	2026-02-27	8-CAUSE TITLE NOT IN ORDER.
134	D-CRLMC/6351/2026	TANMAY MISHRA	2026-02-27	Prayer not correctly mentioned.C.copy of annexure-1 not filed.
135	D-WP(C)/8279/2026	BISWARANJAN MAHARATHA	2026-02-27	1. Superannuated from service date wrong furnished in cause title and Paragraph 1 of the Writ petition. 2. Page no 10 not neat and legible
136	D-WP(C)/8649/2026	KHIROD CHANDRA MAJHI	2026-02-27	Vehicle Registration No.OD-09-D- 6361 to be corrected in synopsis, date chart. 2.Copy not served on S.C(T)
137	D-CONTC/8032/2026	ADV.	2026-02-27	1. Reference certificate not furnished. 2.Name of the opp. party No.1 in cause title not tally with Index,Synopsis,Date chart and Affidavit.
138	D-WP(C)/8761/2026	BHABANI SANKAR MISHRA	2026-02-27	Signature in Vnama not correct.
139	D-WP(C)/8187/2026	SUKANTA KUMAR MISHRA	2026-02-27	page nos. 20 30 32 33 and 36 are no neat and legible.
140	D-CRLMC/6294/2026	AMITAV TRIPATHY	2026-02-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defect.
141	D-CRLMC/6238/2026	KUMAR PRAJWAL	2026-02-27	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. As per Index, Annexure-1 not described in the petition.Put up for further S.R
142	D-WP(C)/8651/2026	CHANDAN MISHRA	2026-02-27	Copy not served on S.C(T).
143	D-WP(C)/8519/2026	PABITRA KUMAR NAYAK	2026-02-27	C.fee of Rs.6/- to be paid in cause title
144	D-CRLMC/6190/2026	BIJAY JENA	2026-02-27	1. Copy of charge sheet to be filed.
145	D-WP(C)/8138/2026	BISHNU PRASAD SARANGI	2026-02-27	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 30-OTHER DEFECT (IF ANY)  1. Deficit court fee Rs 6.00 to be paid. 2.Rs.10.00 not paid in V>Nama
146	D-WP(C)/7705/2026	DILIP KUMAR SAHU	2026-02-27	Copy of Resolution No. CS-I(P)- 15/2008-41279/F, dated 09.09. 2008 mentioned in the Index(Anx-4) and para-5 body of the petition not tally with under Annex-4
147	D-WP(C)/8086/2026	PADMA CHARAN PATTANAIK	2026-02-27	Date of copy of money receipt vide annex-5 not tally with Index
148	D-CRLMC/6242/2026	RUCHI RAJGARHIA	2026-02-27	1. Prayer not proper.2.Name of the Lower court not furnished in the cause title
149	D-CONTC/8660/2026	BRAJA MOHAN SARANGI	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
150	D-LAA/8614/2026	AJODHYA RANJAN DASH,A.G.A	2026-02-27	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Put up for further S.R after disposal of the said I.As for computing the period of limitation.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 27-02-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/1260/2023	CONTC/1260/2023	SOBHANA SAHOO	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.